

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †1438
ANSWERED ON 26.07.2018

GUIDELINES ON THE USE OF GROUND WATER

†1438. SHRI RAJESH VERMA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the names of the States where the ground water level is continuously depleting due to its excessive exploitation by the people;
- (b) the quantum of ground water in cubic kilolitres being extracted in such States annually and the purpose for which it is being utilised;
- (c) whether the Government has issued any guidelines to the States in order to prohibit excessive exploitation of ground water; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND
GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b) Ground water levels in various parts of the Country are declining because of continuous withdrawal due to reasons such as increased demand of fresh water for various uses, vagaries of rainfall, increased population, industrialization & urbanization etc.

As per Dynamic Ground Water Resources Estimation (2013) jointly carried out by Central Ground Water Board and State Governments, out of the total 6584 assessment units (Block/ Taluk/ Mandal/ Watershed/ Firkka), 1034 units in 17 States/UTs have been categorized as 'Over-exploited'. State-wise list is given in **Annexure I**.

Details of quantum of ground water being extracted for different purposes by the States having 'Over-exploited' assessment units are given in **Annexure II**.

(c) & (d) Water being a State subject, initiatives on water management including conservation of ground water is primarily States' responsibility.

The National Water Policy (2012) formulated by Ministry of Water Resources, RD & GR, inter-alia, advocates conservation, promotion and protection of water and highlights the need for augmenting the availability of water through rain water harvesting, direct use of rainfall and other management measures. The National Water Policy (2012) has been forwarded to all State Governments/UTs and concerned Ministries/Departments of Central Government for adoption.

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This Ministry has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for its regulation and development which includes provision of rain water harvesting. So far, 15 States/UTs have adopted and implemented the ground water legislation on the lines of Model bill.

Central Ground Water Authority (CGWA) has issued guidelines, which stipulates existing & new industries, infrastructure & mining projects etc. to obtain 'No Objection Certificate (NOC)' for ground water extraction.

Further, steps taken by the Central Government for conservation of ground water are available at the following URL http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion_1.pdf.

Annexure referred to in reply to parts (a) & (b) of Unstarred Question No. †1438 to be answered in Lok Sabha on 26.07.2018 regarding “Guidelines on the Use of Ground Water”

States/UTs having Over-exploited Assessment Units

(Block/ Taluk/ Mandal/ Watershed/ Firka)

(As per Dynamic Ground Water Resources Assessment – 2013)

S.No.	States / Union Territories	Total No. of Assessed Units	Over-Exploited Units
	States/UTs		
1.	Andhra Pradesh	670	61
2.	Chhattisgarh	146	1
3.	Delhi	27	15
4.	Gujarat	223	23
5.	Haryana	119	64
6.	Himachal Pradesh	8	1
7.	Jharkhand	260	4
8.	Karnataka	176	43
9.	Kerala	152	1
10.	Madhya Pradesh	313	25
11.	Maharashtra	353	9
12.	Punjab	138	105
13.	Rajasthan	248	164
14.	Tamil Nadu	1139	358
15.	Telangana	443	46
16.	Uttar Pradesh	820	113
17.	Puducherry	4	1
	Total		1034

Annexure referred to in reply to parts (a) & (b) of Unstarred Question No. †1438 to be answered in Lok Sabha on 26.07.2018 regarding “Guidelines on the Use of Ground Water”

**STATE-WISE GROUND WATER RESOURCES AVAILABILITY, UTILIZATION AND
STAGE OF DEVELOPMENT IN INDIA
(As on 31st March 2013)**

Sl. No.	States / Union Territories	Annual Ground Water Draft (Billion Kilo litre)		
		Irrigation	Domestic and industrial uses	Total
	States/ UTs			
1	Andhra Pradesh	7.29	0.81	8.10
2	Chhattisgarh	3.76	0.64	4.40
3	Delhi	0.14	0.25	0.39
4	Gujarat	12.30	1.14	13.44
5	Haryana	13.32	0.60	13.92
6	Himachal Pradesh	0.16	0.11	0.27
7	Jharkhand	0.63	0.72	1.35
8	Karnataka	8.76	0.99	9.76
9	Kerala	1.18	1.45	2.63
10	Madhya Pradesh	17.95	1.41	19.36
11	Maharashtra	15.93	1.14	17.07
12	Punjab	34.05	0.77	34.81
13	Rajasthan	13.79	1.92	15.71
14	Tamil Nadu	12.98	1.38	14.36
15	Telangana	7.00	0.76	7.77
16	Uttar Pradesh	48.35	4.41	52.76
17	Puducherry	0.124	0.029	0.153
	Total	197.71	18.54	216.25
